

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-28/2020/ 345 /R. Cell

Date: 10-12-2020

The Gauhati High Court has been pleased to call for **1 (one)** photocopied set of **6 (Six) Judgements [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:

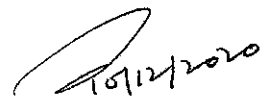
Sl. No.	Name of the Officers
1.	Shri Dibya Jyoti Rajkhowa Secretary, District Legal Services Authority, Kamrup (M), Guwahati
2.	Shri Shah Syed Ahadur Rahman Secretary, District Legal Services Authority, Dhubri
3.	Smti Rini Bharali Counsellor, Family Court, No.2, Kamrup (M), Guwahati
4.	Shri Jayanta Kumar Das Civil Judge & Asstt. Sessions Judge, Kokrajhar
5.	Shri Ranju Medhi Civil Judge & Asstt. Sessions Judge, Bongaigaon
6.	Shri Mahmud Hussain Barbhuiya Counsellor, Family Court, Nalbari
7.	Shri Anil Kumar Basfor Chief Judicial Magistrate, Morigaon
8.	Smti Manju Bordoloi Civil Judge & Asstt. Sessions Judge, Jorhat
9.	Shri Mridul Kumar Saikia Chief Judicial Magistrate, Udalguri
10.	Shri Kumud Chandra Boro Chief Judicial Magistrate, Nalbari
11.	Smti Sabeena Mazumdar Civil Judge & Asstt. Sessions Judge, Morigaon


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12.	Shri Rajneesh Bora Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
13.	Shri Anurag Jintoo Borah Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
14.	Shri Debashish Saikia Chief Judicial Magistrate, Kamrup (M), Guwahati
15.	Shri Mukul Chetia Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
16.	Smti. Ranjita Agarwalla Chief Judicial Magistrate, Goalpara
17.	Smti. Audri Bhattacharyya Chief Judicial Magistrate, Tinsukia
18.	Smti. Tripti Ari Deputy Secretary, Assam State Legal Services Authority
19.	Shri Rajesh Kumar Todi Civil Judge & Asstt. Sessions Judge, Nagaon
20.	Shri Abhijeet Kumar Baruah Chief Judicial Magistrate, Dibrugarh
21.	Shri Abdul Mazid Md. Mahiuddin Chief Judicial Magistrate, Baksa, Mushalpur

The Judgements should reach the undersigned on or before 22-12-2020.

By order,



(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell

Memo No. HC.XXXVII-28/2020/ 345A /R. Cell

Date: 10-12-2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.

4. District and Sessions Judge, Kamrup (M), Dhubri, Kokrajhar, Bongaigaon, Nalbari, Morigaon, Jorhat, Udalguri, Cachar, Mangaldoi, Goalpara, Tinsukia, Nagaon, Dibrugarh & Baksa with a request to bring the same to the notice of the concerned Officers •
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 10-12-2020 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(G. Baruah)

Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati